Annexure-4 Name of the corporate debtor:: M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED: Date of commencement of CIRP: 14/10/2022; List of creditors as on: 24.04.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues,	Amount of	Amount of	(Amount in ₹) Remarks, if any
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	that may be set- off	admitted	verification	
1	ANAK EXPORTS PRIVATE LIMITED	E-Mail-07/12/2022	2,08,93,660.00	2,08,93,660.00	Unsecured Financial Debt	0.00	NO	10.133%	0.00	0.00	0.00	0.00	
2	ARJUNDAS POKARDAS	E-Mail-07/12/2022	12,43,163,00	12,43,163.00	Unsecured Financial Debt	0.00	NO	0.603%	0.00	0.00	0.00	0.00	
3	QUIBUS RESOURCES INDIA PRIVATE LIMITED	E-Mail-12/12/2022	2,07,00,726.00	2,07,00,726.00	Unsecured Financial Debt	0.00	NO	10.040%	0.00	0.00	0.00	0.00	
4	VRIDHI	E-Mail-12/12/2022	4,35,21,089.00	4,35,21,089.00	Unsecured Financial Debt	0.00	NO	21.108%	0.00	0.00	0.00	0.00	
5	JAGRANI LEASING & FINANCE Co. PRIVATE LIMITED	By Hand-06-12-2022 & E- Mail-16-11-2022	1,23,09,590.00	1,23,09,590.00	Unsecured Financial Debt	0.00	NO	5.970%	0.00	0.00	0.00	0.00	
6	SS STEELS	By Hand on 15.03.2023	33,08,000.00			0.00	МО	0.000%	0.00	0.00	33,08,000.00	0.00	Claim rejected due to Claim forms received beyond 90 days, and it is pending before NCLT Bench Chennai, if the Bench admits the claim then the claim will be admitted.

FOR NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED

DEEMED RESOLUTION PROFESSIONAL

